

Through FAX

(J.H.C.Sch. 1-7)

☎ : Office – 0651-2481449

Fax No. -- 0651- 2481116

From :

**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand,  
Ranchi.

File No. XIX (1)/1/13-14/Apptt

Letter No. /Apptt.

Dated: July, 2014

To,

1. Sri Anant Vijay Singh, Principal District & Sessions Judge, Jamshedpur,
2. Sri Sarfaraz Hasan Kazmi, Principal Judicial Commissioner, Ranchi,
3. Sri Seo Narayan Singh, Principal District & Sessions Judge, Khunti,
4. Sri Vishnu Kant Sahay, Principal District & Sessions Judge, Lohardaga,
5. Sri Rajesh Kumar Vaish, Principal District & Sessions Judge, Latehar,
6. Sri Jai Prakash Narayan Pandey, Principal District & Sessions Judge, Chatra,
7. Sri Basant Kumar Goswami, Principal District & Sessions Judge, Gumla,
8. Sri Manoranjan Kavi, Principal District & Sessions Judge, Jamtara,
9. Sri Gitendra Kumar Singh, Principal District & Sessions Judge, Giridih,
10. Sri Prem Prakash Pandey, Principal District & Sessions Judge, Pakur,
11. Sri Ram Naresh Mishra, Principal District & Sessions Judge, Godda,
12. Sri Kaushal Kishore Jha No. 1, Principal District & Sessions Judge, Simdega,
13. Sri Himanshu Shekhar Jha, Chief Judicial Magistrate, Ranchi,
14. Sri Mukesh Kumar Srivastava, Chief Judicial Magistrate, Khunti,
15. Sri Chandrika Ram, Chief Judicial Magistrate, Lohardaga,
16. Sri Shyam Lal Saroj, Chief Judicial Magistrate, Chatra,
17. Sri Ram Jiyawan, Chief Judicial Magistrate, Gumla,
18. Sri Vijay Kumar No. 2, Chief Judicial Magistrate, Giridih,
19. Sri Siddharth Mandal, Chief Judicial Magistrate, Jamtara,
20. Sri Yashwant Kumar Shahi, Chief Judicial Magistrate, Simdega,
21. Sri Banshi Dhar Tiwari, Chief Judicial Magistrate, Godda,
22. Sri Peeyush Kumar, Chief Judicial Magistrate, Jamshedpur,
23. Sri Surendra Sharma, Secretary, DLSA, Khunti,
24. Sri Ranjeet Kumar, Secretary, DLSA, Lohardaga,
25. Sri Santosh Kumar No. 1, Secretary, DLSA, Ranchi,
26. Sri Paras Nath Upadhyay, Secretary, DLSA, Chatra,
27. Sri Satyapal, Secretary, DLSA, Simdega,
28. Sri Dhruv Chandra Mishra, Secretary, DLSA, Godda,
29. Sri Taufiqul Hassan, Secretary, DLSA, Latehar
30. Sri Rama Kant Mishra, Secretary, DLSA, Gumla,
31. Sri Syed Saleem Fatmi, Secretary, DLSA, Jamtara,
32. Sri Kamal Kumar Srivastava, Secretary, DLSA, Giridih,
33. Sri Rajesh Kumar No. 1, Secretary, DLSA, Jamshedpur,
34. Sri Sanjay Pratap, Secretary, DLSA, Pakur,

Sub.: Regarding **nomination** for attending one day workshop on "Human Trafficking" scheduled to be held on **26<sup>th</sup> July, 2014** at Nyaya Sadan, Ranchi.

Sir,


I am directed to inform that the Court has been pleased to nominate you to attend one day workshop on "**Human Trafficking**" scheduled to be held on **26<sup>th</sup> July, 2014** from 10:00 A.M. to 4:30 P.M. at **Nyaya Sadan, Ranchi**. The copy of Minute to Minute programme for the aforesaid workshop is enclosed herewith for your information and needful.

Yours faithfully,  
Sd/-A.K.Choudhary  
Registrar General

Encl. :- As above (01 sheet)

Memo No. .... 8071-8074 ..... /Apptt. dated Ranchi the 22.7.14 .....

Copy forwarded to the Member Secretary, JHALSA, Ranchi with reference to his letter No. JHALSA/564 dated 17.07.2014 / the Director, Judicial Academy, Jharkhand, Ranchi, for information /the C.P.C., e-Courts Project, J.H.C., Ranchi and Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-load the letter on the Court's Website.

  
22.07.14.  
Registrar General